

[12 MAY, 2000]

RAJYA SABHA

1. **Report and Accounts (1996-99) of different Educational Institutes including I.I.Ts. and related papers**
2. **MOU between GOI and Educational Cosultants India Ltd. (2000-2001)**

SHRI BACHI SINGH RAWAT: Sir, I lay on the Table —

I. A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 28 of the Jamia Milia Islamia Act, 1988:—

- (a) Annual Accounts of the Jamia Milia Islamia, New Delhi, for the year 1998-99, and the Audit Report thereon.
- (b) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. LT. 1885/00]

II (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 24 and sub-section (4) of section 24 of the Auroville Foundation Act, 1988:—

- (a) Annual Report of the Auroville Foundation, Auroville, Tamil Nadu, for the year 1998-99.
- (b) Annual Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 1998-99, and the Audit Report thereon.
- (c) Review by Government on the working of the above Foundation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT. 1876/00]

III. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1998-99.
- (b) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 1998-99, and the Audit Report

- thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.
- (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library See No. LT. 1978/00]
- (ii) (a) Annual Report of the Indian Institute of Technology, Bombay, for the year 1998-99.
- (b) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 1998-99, and the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library See No. LT. 1976/00]
- (iii) (a) Annual Report of the Indian Institute of Technology, Madras (Chennai), for the year 1998-99.
- (b) Annual Accounts of the Indian Institute of Technology, Madras (Chennai), for the year 1998-99, and the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library See No. LT. 1977/00]
- (iv) (a) Annual Report and Accounts of the Technical Teachers' Training Institute, Bhopal, for the year 1998-99, together with the Auditor's Report on the Accounts.

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- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. LT. 1981/00]
- (v) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Nirjuli (Itanagar), Arunachal Pradesh, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vi) (a) Annual Accounts of the National Council for Promotion of Sindhi Language, Vadodara, for the years 1995-96, 1996-97 & 1997-98, and the Audit Report thereon.
- (b) Review by Government of the above Audit Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. LT. 2021/00]
- (vii) (a) Annual Report of the National Council for Promotion of Sindhi Language, Vadodara, for the year 1998-99.
- (b) Review by Government on the working of the above Council.
- (c) Annual Accounts of the National Council for Promotion of Sindhi Language, Vadodara, for the year 1998-99, and the Audit Report thereon.
- (d) Review by Government of the above Audit Report.
- (e) Statement giving reasons for the delay in laying the papers mentioned at (a) and (c) above. [Placed in Library See No. LT. 1988/00]

- (viii) (a) Annual Report of the Central Institute of Hindi, Agra, for the year 1997-98 and Audit Report thereon.
- (b) Annual Accounts of the Kendriya Hindi Shikshan Mandal, Agra, for the year 1997-98, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library See No. LT/1983/00]
- (ix) (a) Annual Report of the Central Institute of Hindi, Agra, for the year 1998-99.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. LT. 1984/00]
- (x) (a) Seventy-fourth Annual Report of the University of Delhi, for the year 1996-97.
- (b) Annual Accounts of the University of Delhi, for the year 1996-97, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library See No. LT. 1986/00]
- (xi)(a) Annual Report and Accounts of the Primary Education Development Society of Kerala, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. LT. 1878/00]

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- (xii)(a) Annual Report and Accounts of the Indian Council of Philosophical Research, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library *See* No. LT. 1875/00]
- (xiii) Memorandum of Understanding between the Government of India (Ministry of Human Resource Development, Department of Secondary Education and Higher Education) and the Educational Consultants India Limited for the year 2000-2001. [Placed in Library *See* No. LT. 1877/00]

Report (1995-96) of National Commission for women together with the ATR and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): Sir, I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under section 14 of the National Commission for Woman Act, 1990:—

- (a) Annual Report of the National Commission for Women, New Delhi, for the year 1995-96.
- (b) Action Taken Report on the Annual Report for 1995-96 of National Commission for women.
- (c) Review by Government on the working of the above Commission.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library *See* No. LT. 1192/00]

I. **Report and Accounts (1994-95) of West Bengal FDC Ltd. Calcutta and related papers.**